

CIVIL JUDGE AND JMFC, KORATAGERE
CAUSE LIST

24.06.2020

Sl. No.	CASE NO	CASE STAGE	ADVOCATE NAME
1.	O.S. 153/2008	Arguments	BAP-HP-GDD
2.	O.S. 80/2010	Arguments	AMK-SNH
3.	O.S.243/2012	Hearing	HKM-AMK
4.	O.S. 45/2013	Hearing	GDD-AMK
5.	O.S. 236/2013	Arguments	BLN-GDD
6.	O.S. 42/2018	Hearing	KCV-PCKR
7.	O.S. 288/2019	Hearing	GDD-NM
8.	O.S. 50/2020	Hearing	MLS
9.	O.S. 51/2020	Hearing	KBA
10.	O.S. 58/2020	Hearing	CCS
11.	C.C. 402/2011	Arguments	HKM
12.	C.C.361/2014	Hearing	TNG-KBA
13.	C.C. 197/2016	Hear Before Charge	HVS
14.	C.C. 163/2017	Arguments	HRR
15.	Cr. 49/2020	Orders	MLS
16.	Cr. 53/2020	Objection and Hearing Orders	KCV
17.	Cr.59/2020	Orders	BLN
18.	Cr. 60/2020	Objection and Hearing	MCM

Sd/-
Civil Judge and JMFC,
Koratagere.